NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

	PRESENT: SHRI Ch. MC	OHD SHARIEF TARIQ, MEMBER-JUL	DICIAL
APPL	ICATION NUMBER	:	
PETIT	TION NUMBER	: CP/125/2017	
NAME OF THE PETITIONER		: SMI AUTO INDIA PVT LTD	
UNDE	CR SECTION	: 252	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
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ORDER

Mr. Kalyana Subramanian, Representative for the Counsel for Petitioner present. Mr.

B. Sarathbabu, Counsel for RoC also present. Reserved for orders.

MEMBER (JUDICIAL)

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